



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Power Section) Civil Secretariat,  
Jammu/Srinagar.

**Notification**

Jammu, the 16<sup>TH</sup> of March, 2017.

**SRO 112** .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Bandipora:-

S.No.	Name of the Officer	Designation and place of posting.
01	Mr Mohd. Syed Lone	I/C Naib Tehsildar Gurez
02	Mr. Bashir Ahmad Mapnoo	I/C Naib Tehsildar Burnai
03	Mr Ali Mohd. Lone	Look After Naib Tehsildar Wanpora
04	Mr. Jameel Ahmad Lone	Look After Naib Tehsildar Chorwan
05	Mr Nazir Ahmad Lone	Look after Naib Tehsildar Badugam Tulail.
06	Mr. Jawaid Ahmad Pintoo	Naib Tehsildar Ashtangoo
07	Mr Saleem Ahmad Samoon	Naib Tehsildar Khayar.
08	Mr Asif Ahmad Samoon	I/C Naib Tehsildar (ARA to DC).

**By Order of the Government of Jammu and Kashmir**

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of L, J&PA.

NO: LD (P) 2007/-BP/01.

Dated: 16 - 03 - 2017.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Bandipora. This is with reference to his O.M. No. DCB/Estt/2017/1158-61 dated 02-03-2017.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).

(Ashish Gupta)  
Assistant Legal Remembrancer,  
Department of LJ&P.A.

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